

**Working of Gandhi Smriti and Darshan Samitti**

\*567. SHRI Y.S. RAJA SEKHAR REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether it is proposed to conduct an enquiry into the working of New Delhi's Gandhi Smriti and Darshan Samiti; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) No, Sir.

(b) Does not arise.

[*Translation*]

**Unrecognised Universities**

\*568. DR. BENGALI SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the University Grants Commission has recently come to know about certain unrecognised Universities distributing degrees as reported in the 'Navbharat Times' dated 29 March, 1990.

(b) if so, the details thereof; and

(c) the action taken against such Universities?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) to (c). According to the University Grants

Commission Act, 1956, only Universities which are established under a Act of Parliament or a State Legislature, or are granted deemed-to-be University status, are entitled to call themselves as universities and confer degrees. UGC has reported that it is aware of the existence of 14 institutions which, though not legally entitled to be called universities, are describing themselves as Universities/Vishwavidyalayas/Vidyapeeths and awarding degrees. A list of these institutions is given in the statement below. UGC has issued press notes, from time to time, warning student and general public against these institutions. UGC has also issued notices to these institutions asking them not to call themselves as universities and award degrees. Central Government has requested State Governments/Union Territory Administrations to keep a strict vigil and prosecute such institutions for violation of the UGC Act and other penal laws. UGC has filed court cases against some institutions.

**STATEMENT**

- (1) Maithili University/Vishwavidyalaya, Darbhanga, (Bihar).
- (2) Takshila Kendriya Vishwavidyalaya, Uttam Nagar, New Delhi.
- (3) Mahila Gram Vidyapith/Vishwavidyalaya (Women's University) Prayag, Allahabad (U.P.).
- (4) Varanaseya Sanskrit Vishwavidyalaya, Varanasi (UP).
- (5) Commercial University Ltd. Darya Ganj, Delhi.
- (6) Testator Research University, Bodinaya-Kanur (T.N.).
- (7) Sree Narayan Open University, Quilon (Kerala).